

11

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 134/2020 IA 161/2020 IA 225/2020 IA 227/2020 - CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP , Sumesh Dhawan applicant in IA 225/2020 & IA 227/2020

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Vivek Reddy, learned Senior Counsel for the Resolution Professional along with Shri Ajay Rao, learned Counsel for the Applicant, Shri Sandeep Huilgol, learned Counsel for the Applicant in IA No.134 of 2020, Shri Sumesh Dhawan for Applicant in IA No. 225 of 2020 and IA No.227 of 2020 and Ms. Varsha, learned Counsel for the Corporate Debtor.

In I.A. No.134 of 2020, learned Counsel for the Respondent seeks time to file objections to the Applicant's averments in the IA, with regard to the RP's rejection of the demand raised by the ACCT, LG&ST Office on the Corporate Debtor, while considering the Resolution Plan. Learned Counsel for the Respondent is directed to file objections well before the next date of hearing after duly serving a copy on the other side.

In I.A. Nos. 225 and 227 of 2020 regarding giving an urgent hearing and consideration of the Applicant's Resolution Plan respectively also the Counsel for the Respondent RP seeks time to file objections. Learned Counsel for the Respondent is directed to file objections well before the next date of hearing after duly serving a copy on the other side.

I.A. No. 161 of 2020 will be taken up after the I.A. Nos. 134, 225 and 227 of 2020 are disposed off.

At the request of the learned Counsel for the Respondent, and not opposed by the Applicants in all the above IAs, post the case on 29.07.2020.



Member (T)



Member (J)

Krishna

Verified

Court Officer 